

CENTRAL ADMINISTRATIVE TRIBUNAL,
JABALPUR BENCH, JABALPUR

Contempt Petition No. 77 of 2006 in
Original Application No. 529 of 2004

Jabalpur, this the 17th day of January, 2007

Hon'ble Dr. G.C. Srivastava, Vice Chairman
Hon'ble Mr. A.K. Gaur, Judicial Member

P.K. Raghava, S/o. M.S. Mahir,
Aged about 43 years,
Lower Division Clerk,
SECL, Kendriya Vidyalaya,
Jagrakhand, District – Korea –
Chhattisgarh.

..... Petitioner

(By Advocate – Shri S. Ganguly on behalf of Shri Manoj Sharma)

V e r s u s

1. Shri R.L. Jamuda,
Commissioner,
Kendriya Vidyalaya,
18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi.

2. Shri R.S. Ram,
Assistant Commissioner,
Kendriya Vidyalaya,
Regional Office, GCF Estate,
Jabalpur.

..... Respondents

O R D E R (Oral)

By Dr. G.C. Srivastava, Vice Chairman –

The learned counsel for the petitioner has stated that the order of this Tribunal passed in OA No. 529 of 2004 on 28.07.2005 has been complied with and he wants to withdraw the Contempt Petition. Accordingly, the Contempt Petition is dismissed.

for Ganguly
(A.K. Gaur)
Judicial Member
"SA"

for Dr. G.C. Srivastava
(Dr. G.C. Srivastava)
Vice Chairman